GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA UNSTARRED QUESTION NO.1414 TO BE ANSWERED ON 26.07.2016

High Energy Consuming Industries

1414. SHRI NALIN KUMAR KATEEL:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has identified high energy consuming industries in the country;
- (b) if so, the details thereof, State-wise and industry-wise;
- (c) whether the Government has put any norms in place to restrict the consumption of energy by these industries and if so, the details thereof;
- (d) whether the said criteria is being followed by all the industries;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government to ensure that the mandatory energy consumption norms are followed by the industries?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

- (a) & (b): The role of Department of Heavy Industry (DHI) is confined to the administration of Central Public Sector Enterprises (CPSEs) under its administrative control and therefore, any centralize data regarding high energy consuming industries is not maintained in DHI. However, Bureau of Energy Efficiency (BEE) under the Ministry of Power have informed that they have identified 621 high energy consuming industries in 11 sectors under the National Mission for Enhanced Energy Efficiency (NMEEE). The state wise details of these industries are at Annexure.
- (c): BEE have informed that they have put norms to restrict the consumption of energy by high energy consuming industries as they have given the specific energy consumption reduction targets to 621 industries under phase-II vide notification number S.O. 1264(E) dated 31st March 2016.
- (d) & (e): BEE have informed that all 478 industries under the phase (2012-13 to 2014-15) have followed the norms for energy consumption. They had been given a target of 6.686 Million Tons of Oil Equivalent (MTOE) against which they have achieved 8.867 MTOE.
- (f): BEE have developed robust monitoring and verification process to ensure that the mandatory reduction in energy consumption is followed by the industries. High energy consuming industries are subjected to monitoring and verification audit of their plant as per the prescribed methodology and formats by a third party auditing agency and if the industry does not meet the prescribed norms, then they attract penalty under the penal provisions of Energy Conservation Act 2001.

ANNEXURE

Name of State	Aluminium	Cement	Chlor- Alkali	DISCOMs	Pulp & Paper	Fertiliser	Iron & Steel	Textile	ТРР	Refinery	Railways		Total
											Railways(Zonal)	Railways (Production)	DCs
Andhra Pradesh	0	19	2	2	3	2	1	0	12	1	0	0	41
Assam	0	0	0	1	2	2	0	0	3	2	1	0	12
Bihar	0	1	0	2	0	0	0	0	2	1	1	0	7
Chhattisgarh	1	7	0	1	0	0	24	0	11	0	1	0	45
Delhi	0	0	0	2	0	0	0	0	4	0	1	0	7
Goa	0	0	0	0	0	1	4	0	0	0	0	0	5
Gujarat	0	9	10	4	2	6	4	12	18	4	0	0	69
Haryana	0	0	0	2	1	1	1	2	5	1	0	0	13
Himachal Pradesh	0	5	0	1	1	0	0	7	0	0	0	0	14
Jharkhand	1	1	1	1	0	0	3	0	7	0	0	0	14
Jammu & Kashmir	0	0	0	1	0	0	0	0	0	0	0	0	1
Karnataka	1	6	0	4	1	1	5	3	4	1	0	1	27
Kerala	0	1	1	1	1	1	0	0	3	1	0	0	9
Madhya Pradesh	1	11	1	3	1	2	0	7	4	1	1	0	32
Maharashtra	1	5	0	1	2	4	11	15	14	2	2	0	57
Meghalaya	0	2	0	0	0	0	1	0	0	0	0	0	3
Odisha	6	2	1	4	3	2	12	0	3	0	1	0	34
Punjab	0	1	2	1	3	2	0	17	3	1	0	2	32
Puducherry	0	0	1	0	0	0	0	0	1	0	0	0	2
Rajasthan	0	19	1	3	0	3	0	29	10	0	1	0	66
Tamil Nadu	0	13	3	1	4	2	1	6	16	1	1	1	49
Telangana	0	6	0	2	0	0	0	0	0	0	1	0	9
Tripura	0	0	0	0	0	0	0	0	3	0	0	0	3
Uttar Pradesh	1	3	1	5	3	8	1	1	18	1	2	1	45
Uttarakhand	0	0	0	1	1	0	0	0	0	0	0	0	2
West Bengal	0	0	0	1	1	0	3	0	13	1	3	1	23
Total	12	111	24	44	29	37	71	99	154	18	16	6	621